NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



T.C.P No. 87/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

Cotonificio Honegger S.P.A.

V/s.

M/s. Raymond Luxury Cottons Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
80	Adv. SNEHAL	Petitioner	Spukhele
	DUKHALE		
	Moghina Rajadhyuksha	Respondent	Rajade.
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	Maugaldas.	46.	

ORDER TCP 87/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 30.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR

Member (Judicial)